

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4442
ANSWERED ON:04.08.2009
PROCUREMENT PRICE OF LEVY SUGAR
Satpathy Shri Tathagata

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has fixed the procurement price for levy sugar;
- (b) if so, the details thereof;
- (c) whether association of sugar mills have opposed this move;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the time by which the final procurement price of levy sugar is likely to be decided?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b)(c),(d)&(e): The Central Government has notified the ex-factory levy sugar price for 2008-09 sugar season on provisional basis vide notification dated 21.01.2009. Uttar Pradesh Sugar Mills Association has challenged the same in Hon'ble Delhi High Court vide Writ Petition No.7951/2009 on the ground that the said notification has been issued without taking into account the State Advised Price (SAP) of sugarcane for the year 2008-09 announced by the State Government of Uttar Pradesh. The matter is presently sub judice.